

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4806
ANSWERED ON:24.08.2000
ACTIVITY OF COOLIES
MANSINH PATEL

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government are aware that the coolies take unauthorised possession of berths in the trains stationed at platforms and offer them to the passengers after taking money from them;
- (b) if so, the number of complaints received by the Government in this regard, zone-wise; and
- (c) the action taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH)

- (a) : Some such instances have come to notice of the Government.
- (b): Information is being collected and will be laid on the Table of the Sabha.
- (c): In order to check this menace, regular checks are conducted by the Commercial and Vigilance Departments in association with the Railway Protection Force and Government Railway Police to prevent cornering of seats by coolies and other anti-social elements. In addition, passengers are advised to follow queue system for preventing cornering of seats in unreserved coaches.